

Workshop at Arkonam Engineering Workshop Premises

4194. Shri S. K. Sambandhan: Will the Minister of Railways be pleased to state:

(a) when the concrete workshop at Arkonam Engineering Workshop premises was started;

(b) the amount of money spent on this workshop; and

(c) the present stage at which this workshop is?

The Minister of Railways (Shri C. M. Poonacha): (a) to (c). The concrete shop in the Engineering Workshops at Arkonam was started in 1944 on a very small scale but in the period 1962 to 1964, the concrete shop was re-sited under the general remodelling scheme at a cost of Rs. 65,500. The concrete shop had to be close down with effect from 1-7-66 as there was not enough work-load especially for R.C.C. pipes which formed the bulk of the orders, due to general decline in the construction activities of the Railway.

Arkonam Engineering Workshop

4195. Shri S. K. Sambandhan: Will the Minister of Railways be pleased to state:

(a) the quantum of wood work carried out in the Wood Workshop unit of the Arkonam Engineering Workshop in the years 1961-62 to 1966-67; and

(b) the reasons for any fall in output or production in the subsequent years?

The Minister of Railways (Shri C. M. Poonacha): (a) The quantum of wood work carried out in the Wood Workshop unit at Arkonam Engineering Workshops during 1961-62 to 1966-67 is as under:—

1961-62	.	.	130 tons of Sawn Timber
1962-63	.	.	132 "
1963-64	.	.	139 "
1964-65	.	.	148 "
1965-66	.	.	113 "
1966-67	.	.	78 "

(b) The turn-out in the Wood Workshop has fallen due to the decrease in the quantum of construction work and consequent fall in the demand for Wood work, on the Railway.

Neiveli Lignite Corporation

4196. Shri S. K. Sambandhan: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the compensation for lands acquired for Neiveli Lignite Corporation has been paid to all land owners;

(b) if so, the date on which the last batch of people were paid compensation; and the mode of payment of compensation;

(c) whether any representation has been made for revision of assessments made already; and

(d) if so, the reaction of Government in regard thereto?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). Yes Sir. The last batch of people were paid on 22-12-1966. The mode of payment was cash.

(c) and (d). Yes, Sir. These will be dealt with by the Corporation according to law.

Industrial Licences to Birla Brothers

4197. Shri Sradhakur Supakar: Will the Minister of Industrial Development and Company Affairs be pleased to state how many new Industrial licences have been given to Birla Brothers after the publication of the interim report on Industrial Planning and Licensing Policy by Prof. R. K. Hazari?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): One licence has been issued to a concern belonging to Birla Group of Firms after the publication of Interim Report on Industrial Planning and Licensing Policy by Prof. R. K. Hazari.